

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.406
IB/531/ND/2022

IN THE MATTER OF:

Nakoda Bhairav Construction Through ... Applicant
Shubham Jain
Versus
Oriental Structural Engineers Private limited ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

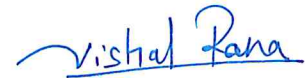
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Karan Valecha, Adv. & Mr. Shivam
Jaiswal, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **01.02.2023**.



Vishal Rana
Court Officer
Court IV